GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO.3790 TO BE ANSWERED ON 11.12.2019

Illegal Activity by Coal Producing Mines

3790. SHRI SHIVAKUMAR C. UDASI:

Will the Minister of Coal be pleased to state:

- (a) the details of coal producing mines of India which indulged in theft, black marketing, illegal mining etc.;
- (b) whether the Government has conducted any investigation relating to theft, black marketing, illegal mining of coal;
- (c) if so, the outcome thereof and the action taken against the guilty persons, year, State and company-wise; and
- (d) the quantum of coal in tonnes seized by the crime branch so far and the State-wise details of such coal mines?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a) to (d): Theft / pilferage of coal are carried out stealthily and clandestinely. Illegal mining of coal is reported to be carried out mainly from abandoned mines, shallow coal seams situated at remote/isolated places from the mines and are scattered over a large area. As suchit is difficult to assess and specify the exact quantum of coal stolen and losses incurred on account of theft/pilferage. Further, this is a Law & Order problem which is a State subject, hence primarily; falls under the domain of the State/District administration to take necessary deterrent action to stop/curb illegal mining of coal.

However, as per raids conducted by security personnel as well as joint raids with the law and order authorities of the concerned State Government, the quantity of coal recovered, its approximate value and FIR lodged during 2018-19, company-wise and State-wise is given below:

Theft/Pilferage of coal subsidiary-wise and state-wise (Provisional):

CIL's subsidiaries	State	Qty. Recovered (te)	Approx. Value (Rs. Lakh)	FIR LODGED
ECL	WB	11063.39	562.817	224
	Jharkhand	4885.23	248.817	135
	Total ECL	15948.62	811.634	359
BCCL	Jharkhand	5030.29	214.840	23
	WB	682.05	24.992	7
	Total BCCL	5712.34	239.833	30
CCL	Jharkhand	595.51	12.753	34
NCL	MP/UP	0.00	0.000	0
	UP	0.00	0.000	0
	Total NCL	0.00	0.000	0
WCL	Maharashtra	261.05	7.595	15
	MP	0.00	0.000	0
	Total WCL	261.05	7.595	15

SECL	MP	0.50	0.015	1
	Chattisgarh	9.30	0.380	2
	Total SECL	9.80	0.395	3
MCL	Orissa	257.22	4.572	9
NEC	Assam	0.00	0.000	21
Total		22784.54	1076.782	471

Illegal Mining of coal subsidiary-wise and state-wise (Provisional):

CIL's subsidiaries	State	Qty. Recovered (te)	Approx. Value (Rs. Lakh)	FIR LODGED
ECL	WB	1280.18	67.368	184
	Jharkhand	171.45	8.560	64
	Total ECL	1451.63	75.928	248
BCCL	Jharkhand	0.00	0.000	0
	WB	0.00	0.000	0
	Total BCCL	0.00	0.000	0
CCL	Jharkhand	0.00	0.000	7
NCL	MP	0.00	0.000	0
	UP	0.00	0.000	0
	Total NCL	0.00	0.000	0
WCL	Maharashtra	0.00	0.000	0
	MP	0.00	0.000	0
	Total WCL	0.00	0.000	0
SECL	MP	0.00	0.000	0
	Chattisgarh	0.00	0.000	0
	Total SECL	0.00	0.000	0
MCL	Orissa	0.00	0.000	0
NEC	Assam	0.00	0.000	8
Total Coal India		1451.63	75.928	263

The following steps taken to check incidents of theft/pilferage and illegal mining – Theft / pilferage of coal:

- RFID based Boom Barriers and CCTV cameras are installed at weighbridges, GPRS
 based vehicle tracking system with geofencing and , CCTV camera at strategic
 locations of CIL coal mines have been installed.
- Challans for coal transportation by trucks outside the district are being issued after fixing hologram and putting signatures of authorized officials of CISF to check pilferage.
- Escorting of coal rakes in coordination with RPF upto weighbridge, is arranged in pilferage prone areas.
- Check posts have been established at entry / exit points where coal laden vehicles are physically checked.

Illegal mining of coal:

- Concrete walls have been erected on the mouth of the abandoned coal mines to prevent access and illegal activities in these areas.
- Installation of check-posts at vulnerable points.

• Committee/task force has been constituted at different level (block level, subdivisional level, district level, state level) in some subsidiaries of CIL to monitor different aspects of illegal mining.

The Government of India has launched one mobile app namely "Khanan Prahari" and one web app Coal Mine Surveillance and Management System (CMSMS) for reporting unauthorized coal mining activities so that monitoring and taking suitable action on it can be done by Law & Order authority.
